

Central Administrative Tribunal
Principal Bench

O.A. No. 1439 of 1995

New Delhi dated this the 8th September, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

1. North Zone All India Radio & Doordarshan Technical Employees' Association (Regd.), Jam Nagar House, New Delhi.
2. Shri Keshav Ram, S/o Shri Kishan Lal, Central Production Centre, Doordarshan, Sirifort, Khelgaon, New Delhi.
3. Shri R.K. Sehgal, S/o Shri R.P. Sehgal
4. Shri Mahesh Kumar, S/o Shri B.D. Sharma
5. Shri Vinod Joshi, S/o Shri P.D. Joshi
6. Shri Ashok Kumar, S/o Shri Kartar Singh
7. Shri Yatish Kumar, S/o Shri Tara Chand
8. Shri Anil Kumar, S/o Shri K.K. Guru
9. Shri Kamal Pasha, S/o Shri Mithahir Hussain
10. Shri Rajbir Singh
S/o Shri Gopi Ram
11. Shri Sanjay Samania
S/o Shri R.P. Singh
12. Shri Surender Kumar,
S/o Shri Umrao Singh Rawat. Applicants

(None appeared)

Versus

1. Union of India through Secretary, Ministry of Information & Broadcasting, Shastri Bhawan, New Delhi.

2. Director General,
All India Radio,
Akashwani Bhawan,
Parliament Street,
New Delhi.

3. Director General,
Doordarshan, Mandi House,
Copernicus Marg,
New Delhi.

... Respondents

(By Advocate: Shri P.H. Ramchandani)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for applicant even on the second call. This case has been listed at Sl. No. 11 and there is superscription that cases of 1995 and earlier shall not be adjourned. It appears applicants ~~were~~ not interested in pursuing the case. In the absence of applicants or their counsel the O.A. is dismissed for default and non-prosecution.


(Kuldip Singh)

Member (J)


(S.R. Adige)
Vice Chairman (A)

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